

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

PUBLIC NOTICE

Applications are invited for the recruitment of one post of Driver against leave vacancy from the date of entertainment i.e. from the date of the joining of the candidate so appointed against leave vacancy till the joining of the regular Driver of this Sessions Division, on the fixed monthly emoluments in the pay scale of Rs. 5910-20200+Rs. 2000/- Grade pay as per the instruction contained in the Punjab Govt. letter No.7/204/2013-4FPI/66 dated 15.01.2015 and as per Punjab Government, Department of Finance (Personal -Branch-1) notification No. 7/204/2012-4F.P.1/1049 dated 21.12.2015 or as admissible from time to time as per DC rates. The candidate should have following academic qualifications/requirements:-

1. The Candidate should be at least middle pass with Punjabi/Hindi as one of the subject.
2. He should possess a valid licence for L.T.V.
3. He should not have been convicted of any offence for negligent driving and should have a minimum of two years experience of driving of car.

The candidate should be between the age of 18 to 37 years (Relaxation as per instructions of Punjab Government). The applications alongwith testimonials duly attest alongwith two recent passport size photographs must reach in the office of the undersigned before **05.00 PM of 16.08.2016**. The candidates shall have to appear for interview alongwith their original certificates on **20.08.2016** at 11.00 AM in the office of the undersigned. The applications be submitted in the following prescribed proforma:-


Application for the post of Driver against leave vacancy

- 1.Name : _____
- 2.Father's /Husband Name : _____
- 3.Permanent Address : _____
- 4.Correspondence Address : _____
- 5.Date of birth : _____
- 6.Qualification (with years & %age of Marks): _____
- 7.Detail of LTV Driving Licence
(i) Driving Licence No. : _____
(ii)Date of issue : _____
(iii) Valid upto : _____
(iv) Name of the issuing Authority: _____
- 8.Experience of Car Driving : _____
- 9.Category : _____
- 10.Nationality : _____
- 11.Telephone/Mobile Number , if any _____

Signatures of applicant

Note:-

1. The incomplete applications and those received after due date shall be rejected, without assigning any reason. The Candidates should mention the name of post on the envelope of the application. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
2. No TA/DA will be paid to the candidates appearing for test/interview and no separate information regarding test/interview will be given.
3. In case of cancelation/postponement of test/interview for the abovesaid leave vacancy, due to administrative reasons, this office will not be responsible.

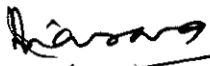

(Sunil Kumar Arora)
District & Sessions Judge
Hoshiarpur

Endst.No. 1035/S-1079/S Dated: 26/7/16

Copy forwarded to:

1. All the District & Sessions Judges in the State of Punjab through e-mail with the request to obtain and send the applications along with service record of retrenched/surplus officials, if any, to this office on or before 16.08.2016. If no reply is received from the respective Districts by the said date, it will be presumed that there is no retrenched/surplus employee for the abovesaid posts is available with the Sessions Division.
2. All the Judicial Officers working in this Sessions Division for affixing the copy of public notice on the notice board of their respective courts.
3. The District Employment Generation and Training Officer, District Employment Exchange, Hoshiarpur for sending the list of eligible candidates for the abovesaid leave vacancy on or before 16.08.2016.
4. System Officer of this office to upload this public notice on the official website of this Court.

Daftri of this office to display this notice on the notice board of this court.


(Sunil Kumar Arora)
District & Sessions Judge
Hoshiarpur
